RAJYA SABHA

Ban on fresh recruitments

1108. SHRI SYED AZEEZ PASHA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a large number of posts in various categories are lying vacant in different departments of the Central Government due to the ban on filling up these vacancies;

(b) if so, the details thereof, department-wise and category-wise;

(C) whether it is a fact that the ban on recruitments has resulted in denying job opportunities to the educated and affecting the efficiency of these departments; and

(d) if so, whether Government would consider withdrawing the ban on fresh recruitments?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCESAND PENSIONS (SHRI SURESH PACHOURI): (a) and (b) There is no ban on filling of vacancies. Filling up of vacancies is a continuous process, which is undertaken by respective Ministries/ Departments, from time to time, within the framework of existing instructions/rules. The information regarding posts lying vacant in different departments of the Centra! Government is not Centrally maintained.

(c) and (d) In view of above, does not arise.

Increase in reservation for scheduled castes

1109. DR. VIJAY MALLYA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Ministry is considering to raise reservation to Scheduled Caste candidates from the present 15 per cent to 16.23 per cent following increase in their population;

(b) whether with this proposed increase the overall ceiling of 50 per cent set by the Supreme Court would be breached;

(c) how far such a proposal is justified in view of the ongoing agitation against 27 per cent reservation for OBCs; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCESAND PENSIONS (SHRI SURESH PACHOURI): (a) At present, no such proposal is under consideration.